

No.GOB(I) 39(1)/2024

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: **2ND MAY 2025.**

NOTIFICATION

The following DISTRICT JUDGES (ENTRY LEVEL) are granted functional promotion as **DISTRICT JUDGE (SELECTION GRADE)** in the pay scale of Rs.163030-219090, with effect from the dates mentioned against their names, in terms of Government Order Nos.LAW 26 LAC 2005 dated 22.04.2006, LAW-LCE/214/2022 dated 29.10.2022, DPAR 52 SHC 2023 dated 02.02.2024 and Corrigendum No.DPAR 52 SHC 2023 dated 28.02.2024:

Sl. No.	Name of the District Judge (Entry Level) Sri/Smt.	Date of grant of functional promotion as District Judge (Selection Grade)
1	2	3
1.	Rama Naik	03.08.2023
2.	Shivaprasad K.B.	03.08.2023
3.	Ravindra R.	03.08.2023
4.	Ashvini Vijay Shiriyannavar	03.08.2024
5.	Abdul Rahiman Nandgadi	03.08.2023
6.	Jagadeesh V.N.	03.08.2023
7.	Pallavi B.R.	03.08.2023
8.	Prashanthi G.	03.08.2023
9.	Khadarsab Husensab Benakatti (Khadarsab)	03.08.2024
10.	Mallikarjuna Swamy H.S.	03.08.2023
11.	Sandhya Rao P.	03.08.2023
12.	Bhanumathi B.C.	03.08.2023
13.	Preethi K.P.	03.08.2023
14.	Gangadhara C.M.	03.08.2023
15.	Narashimsa M.V.	03.08.2023
16.	Subhash Sankad	04.05.2023
17.	Sathisha L.P.	03.08.2023

1	2	3
18.	Vidyadhar Shirahatti	03.08.2023
19.	Rajeshwara S. Shetty (Rajeshwara)	04.05.2023
20.	Ningouda Patil	03.08.2023
21.	Santhosh C.B.	03.08.2023
22.	Raghavendra Gowda B.G.	03.08.2024
23.	Manjunath Sangreshi	03.08.2023
24.	Mohan Badagandi	03.08.2023
25.	Yamanappa Bammanagi	03.08.2023
26.	Hemanth Kumar C.R.	03.08.2023
27.	Chennapa Gouda	03.08.2023
28.	Savitha Kumari N.	03.08.2023
29.	K.S. Vijaya	31.01.2024
30.	K. Narayana Prasad	17.01.2024
31.	S. Nataraj	16.01.2024
32.	Venkatesh R. Hulgi	18.01.2024
33.	J.P. Archana	18.01.2024
34.	Srinivasa Suvarna	21.01.2024
35.	Chandrashekara P.S. (Retired on 31.07.2024)	18.01.2024
36.	Jaishankar	17.01.2024
37.	Shankara Mallappa Jalawadi	18.01.2024
38.	D.P. Kumara Swamy	31.01.2024
39.	P.G. Cheluva Murthy	17.01.2024
40.	Kiran Kini	18.01.2024
41.	Dinesh Hegde	18.01.2024
42.	N. Sheela (Retired on 30.04.2025)	30.11.2024
43.	Latha	24.01.2024
44.	Virupakshaiah H.M. (Retired on 31.01.2024)	28.01.2024
45.	Pushpavathi V.	18.01.2024
46.	Sayeedunnisa	17.01.2024
47.	Mallanagouda	18.01.2024

1	2	3
48.	Chandrashekhar Dundappa Karoshi	17.01.2024
49.	Praseela Kumari G.S.	21.01.2024
50.	Shekhu Lachchu Chavhan	03.12.2024
51.	E. Rajeeva Gowda	18.01.2024
52.	Mallikarjuna	30.01.2024
53.	Onkarappa R.	01.02.2024
54.	Yadava K.	01.02.2024
55.	Sandhya S.	01.02.2024
56.	Gururaj Somakkalavar	01.02.2024
57.	H.S. Manjunath	29.11.2024
58.	Kulkarni Renuka Gangadhar (Retired on 31.12.2024)	29.11.2024
59.	Sadananda Nagappa Naik	27.11.2024
60.	Sunitha S.G.	27.11.2024

BY ORDER OF THE HIGH COURT,

Sd/-

(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

Copy for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City – *with a request to serve a copy of this notification to the Officers concerned.*
2. The Prl. District and Sessions Judge – Bengaluru Rural District / Bagalkot / Ballari / Belagavi / Bidar / Chamarajanagar / Chikkaballapura / Chikkamagaluru / Chitradurga / D.K. Mangaluru / Davanagere / Dharwad / Gadag / Hassan / Haveri / Kalaburagi / Kodagu-Madikeri / Kolar / Koppal / Mandya / Mysuru / Raichur / Ramanagara / Shivamogga / Tumakuru /

Udupi / U.K.Karwar / Vijayapura / Yadgir – *for information and with a request to serve a copy of this notification to the Officer/s concerned.*

3. The Registrar, Karnatka Lokayukta, M.S. Building, Bengaluru - *with a request to serve a copy of this notification to the Officers concerned.*
4. The Director, Karnataka Judicial Academy, Bengaluru - *with a request to serve a copy of this notification to the Officer concerned.*
5. Sri. Venkatesh R. Hulgi, District Judge, OOD, Registrar (Statistics & Review), High Court of Karnataka, Bengaluru.
6. Sri. D.P. Kumara Swamy, District Judge, OOD, Chairman, Permanent Lok Adalat, Bengaluru.
7. Sri. Dinesh Hegde, District Judge, OOD, Director, Arbitration Center-Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
8. Sri. E. Rajeeva Gowda, District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
9. Sri. Chandrashekara P.S., District Judge (Retired), No.1419, Behind Government Hospital, Palahalli, Srirangapatna Taluk, Mandya District.
10. Smt. N. Sheela, District Judge (Retired), “Nirmala”, Door No.3074, 21-D Main Road, 2nd Stage, Vijayanagar, Mysuru.
11. Sri. Virupakshaiah H.M., District Judge (Retired), Hirekolachi Post, Hoovinahadagali Taluk, Vijayanagara District – 583216.
12. Smt. Kulkarni Renuka Gangadhar, District Judge (Retired), “Shree Ganga”, Plot No.12, Sadhoornavar Plot, Mummigatti, Opp: Rashtrottan Residential School, Garag, Dharwad Taluka and District.
13. The Accountant General (A & E) in Karnataka, Bengaluru
14. The A.R.(S.S.)-cum-PPS to Hon’ble the Chief Justice.
15. All the Private Secretaries to the Hon’ble Judges.
16. The Registrar General / Registrar (Vigilance) / Registrar (Judicial) / Registrar (Infrastructure & Maintenance) / Registrar (Statistics and Review) / Registrar (Protocol & Hospitality) / Registrar (Computers) / Registrar (Recruitment) / Registrar (Administration).
17. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.

18. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
19. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
20. The Prl. Secretary to Government of Karnataka, Department of Law, Justice & Human Rights, Vidhana Soudha, Bengaluru.
21. The Prl. Secretary to Government, Department of Personnel and Administrative Reforms, Vidhana Soudha, Bengaluru.
22. The Section Officers of GOB-II / HVC / R & SB / HCL / HCB / DJA / A & IB / HRMS Branches of this office.
23. Office copy.